

Annexure-7

Name of the corporate debtor: Specific Alloys Private Limited

Date of commencement of CIRP: 07/04/2025

List of creditors as on: 20/02/2026

List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	(Amount in Rs)		
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?				% of voting share in SCC, if applicable	Amount of claim under verification	Remarks, if any
1	Income Tax Department	INDIA	13-09-2023	17,89,359.00	17,89,359.00	Unsecured	NA	NA	No	0.42%	NA	NA	NA	NA	
	EPFO (Filed during CIRP)	INDIA	20-10-2023	28,218.00	28,218.00	Unsecured	NA	NA	No	0.01%	NA	NA	NA	NA	
2	EPFO (Filed during Liquidation)	INDIA	01-07-2024	80,39,827.00	NIL	Unsecured	NA	NA	No	NA	NA	NA	80,39,827.00	NA	
	TOTAL			98,57,404.00	18,17,577.00					0.43%			80,39,827.00		